

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/3997/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 20th October, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/37921/2020 dtd. 19.10.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 20.10.2020, has been granted.

Yours faithfully,

sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993/3998/A, dated 20.10.2020

Copy to:

✓ I. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdso